

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
RAJYA SABHA
UNSTARRED QUESTION NO. 1160
TO BE ANSWERED ON 10th March, 2025

WELFARE OF EX-SERVICEMEN IN ODISHA

1160 SHRI SUBHASISH KHUNTIA:

Will the Minister of Defence be pleased to state:

- (a) the number of ex-servicemen residing in the State of Odisha and the welfare schemes available for them;
- (b) whether Government has taken steps to improve healthcare, pension, and rehabilitation services for ex-servicemen in the State of Odisha;
- (c) whether any new ECHS (Ex-Servicemen Contributory Health Scheme) facilities are planned for the State of Odisha; and
- (d) the steps taken to provide skill development and employment opportunities to ex-servicemen in the State?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a): As per the records available with Rajya Sainik Board, Odisha, the total number of Ex-servicemen in Odisha is 53,025 as on 30.06.2024. The details of the welfare schemes is at Annexure.
- (b): Healthcare facilities are extended to Ex-Servicemen through Ex-servicemen Contributory Health Scheme (ECHS). Pension is being paid as due. Rehabilitation and resettlement services are facilitated through the office of Directorate General Resettlement (DGR).
- (c): Yes, Sir. There are (09) nine Polyclinics and 23 empanelled hospitals/diagnostic centres in the state of Odisha. In addition, (02) two Polyclinics one at Rourkela and the one at Cuttack both type 'D' have been sanctioned.
- (d): Skill Development and employment opportunities are facilitated through the office of Directorate General Resettlement (DGR). Reservation in jobs is provided for Ex-Servicemen in Central and State Government, Central Public Sector Enterprises, Banks and Central Armed Police Forces.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1160 FOR ANSWER ON 10.03.2025 REGARDING “WELFARE OF EX-SERVICEMEN IN ODISHA”.

DETAILS OF VARIOUS WELFARE SCHEMES PROVIDED BY KENDRIYA SAINIK BOARD

1. Benefits given from Armed Forces Flag Day Fund: -

Sl. No.	Grants	Amount(in Rs)
(a)	Penury Grant (65 Yrs and above) (Applicable to Non-Pensioners ESM upto Hav Rank)	Rs 4,000/-pm (Life Time)
(b)	Education Grant (upto two children) 1. Boys/Girls upto Graduation 2. Widows for PG (Pensioner/Non-Pensioner ESM upto Hav Rank)	Rs 1,000/-pm
(c)	Disabled Children Grant (Pensioner/Non-Pensioner upto JCOs Rank)	Rs 3,000/-pm
(d)	Daughter’s Marriage Grant (upto 02 Daughters) (Pensioner/Non-Pensioner upto Hav Rank)	Rs 50,000/- *
	Widow Re-Marriage Grant (Pensioner/Non-Pensioner upto Hav Rank) *if married solemnly on or after 21 April, 2016	
(e)	Medical Treatment Grant (Non-Pensioner upto Hav Rank)	Rs 50,000/- (Max)
(f)	Orphan Grant (Pensioner/Non-Pensioner All Ranks) Daughters of ex-servicemen till she is married. One Son of ex-servicemen upto 21 years of age.	Rs 3,000/-pm
(g)	Vocational Trg Grant for Widows (Pensioner/Non-Pensioner upto Hav Rank)	Rs 50,000/- (One Time)

2. Serious diseases Grant from AFFD Fund to Non Pensioners ESM of all Ranks: -

(a)	<p>Serious Diseases as listed below: - Angioplasty, Angiography, CABG, Open Heart Surgery, Valve Replacement, Pacemaker Implant, Renal Implant, Prostate Surgery, Joint Replacement and Cerebral Stoke. Other Diseases: Where more than Rs 1.00 Lac has been spent on treatment</p>	<p>75% and 90% of total expenditure to Officer and Personnel Below Officer Rank (PBOR) respectively Upto a maximum of Rs 1.50 Lac one time</p>
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(b)	Dialysis and Cancer treatment	75% and 90% of total expenditure to Officer and PBOR respectively Upto a maximum of Rs 75,000/- per FY only.
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3. Subsidy on Home Loan: Kendriya Sainik Board reimburses, maximum or Rs. 1.00 lac i.e. 50% of interest by way of subsidy on home loan from Bank/Public Sector institutions for construction of house to war bereaved, war disabled and attributable peace time casualties.

4. Prime Minister's Scholarship Scheme: Total 5500 scholarships are provided to eligible wards based on merit for the entire duration of the courses. The rates of Scholarship are as follows: -

- (a) Rs. 2500/- per month for boys.
- (b) Rs. 3000/- per month for girls.

5. Financial support to institutions involved in rehabilitation of ESM :-

S.N.	Organization	Quantum of Aid/Grant
(a)	Paraplegic Rehabilitation Centers (i) Kirkee (ii) Mohali	Establishment grant (per annum) (i) Rs 1.20 cr (wef April 16) (ii)Rs 10 Lakh (wef April 2015)
(b)	All India Gorkha Ex-servicemen Welfare Association, Dehradun	Rs. 12 Lakh per annum
(c)	Cheshire Homes (I) Lucknow, Delhi & Dehradun	Rs 15,000/- per annum per inmate
(d)	War Memorial Hostels. There are 36 WMHs which provide shelter to the children of War Widows/War disabled, attributable and non attributable cases.	Rs 16,200/- per annum per inmate

6. Reservation of seats in Medical/Dental Colleges for wards of Defence Personnel as Govt of India Nominee. A total of 42 MBBS seats and 3 seats in BDS courses are allotted by Ministry of Health & Family Welfare to KSB for wards of defence personnel as a Government of India nominee.

7. Rail Travel Concession Identity Cards: KSB Sectt. issues rail travel concession identity cards to war widows.
